



**LAW COLLEGE DEHRADUN**  
**FACULTY OF UTTARANCHAL UNIVERSITY**  
**2-DAY 1<sup>st</sup> NATIONAL SEMINAR ON**  
**ALTERNATIVE DISPUTE RESOLUTION**  
**(MEDIATION & NEGOTIATION)**

*in collaboration with*

**PACT**

**17 - 18 November, 2018**



The Peacekeeping and  
Conflict Resolution Team

**CENTRE FOR ALTERNATIVE DISPUTE RESOLUTION**  
**LAW COLLEGE DEHRADUN, UTTARANCHAL UNIVERSITY**

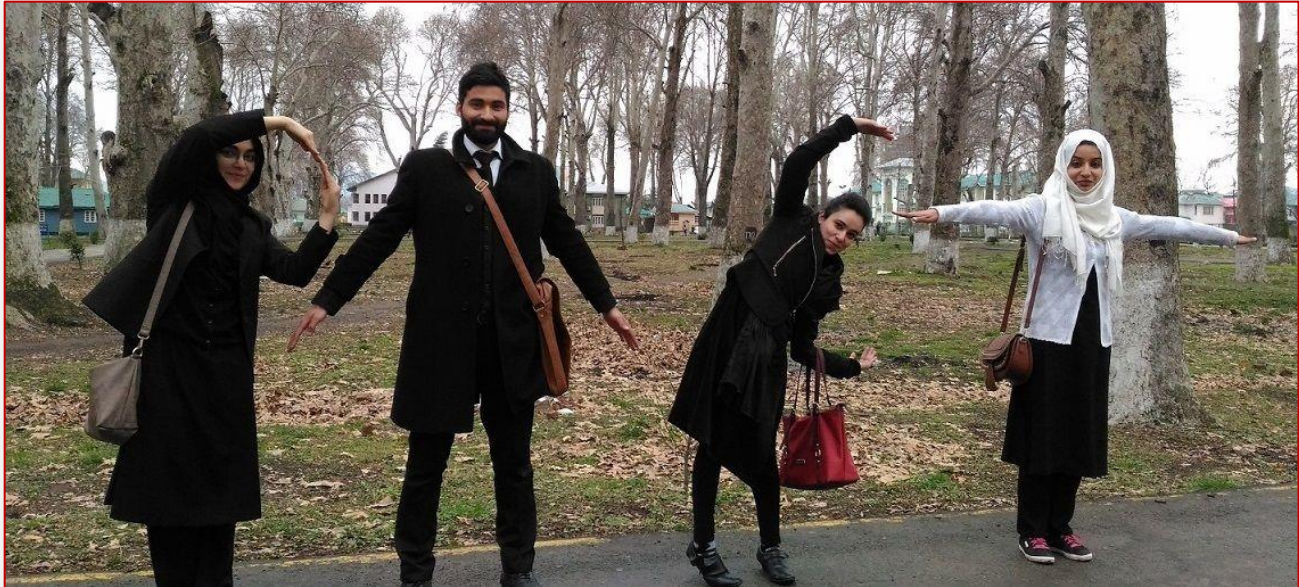
## **ABOUT LAW COLLEGE DEHRADUN, FACULTY OF UTTARANCHAL UNIVERSITY**



Law College Dehradun, a flagship institution of Uttarakhand University, under the aegis of Sushila Devi Centre for Professional Studies and Research, was established in the year 2002 as the first independent law college of Uttarakhand. Within a short span of time, the college registered its reckoning presence, becoming one of the most sought after destination in the field of legal education. Law College Dehradun has more than 1800 students on its roll. This is, in fact, reflective of the Indian Diaspora as its composition resonates through all the states of India. The college, as a lex matrix and institutional paragon, provides complete legal education under a single roof, which includes five year B.A. LL.B. (Hons.) and B.B.A. LL.B. (Hons.), LL.B. (Hons.), LL.M. & Doctoral programme in law. Moreover, our Centre for Post Graduate Legal Studies constantly focuses on fostering inquisitive spirit and platonic-cum-epistemological quest among our post graduate students as well as research scholars.

**CENTRE FOR ALTERNATIVE DISPUTE RESOLUTION  
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## **ABOUT PEACE KEEPING AND CONFLICT RESOLUTION TEAM (PACT)**



The Peacekeeping and Conflict Resolution Team (PACT) is a team of like-minded professionals who share the vision of promoting the use of consensual dispute resolution (CDR). As a collective, The PACT aims to catalyse the development of CDR in India and abroad through its innovative initiatives. Conceptualized by law and psychology graduates, The PACT grew up along the shores of Goa, is currently headquartered in New Delhi, and has begun working on projects beyond India. The mission is to cross geographical boundaries and stereotypes, and take Consensual Dispute Resolution to every corner of this globe.

## ABOUT THE SEMINAR

Law College Dehradun, Faculty of Uttarakhand University in association with Peace Keeping and conflict Resolution Team (PACT) is organizing “National Seminar on Alternative Dispute Resolution”, to enable the participants to understand the principles, basic elements, and legal framework governing Consensual Dispute Resolution (CDR). This seminar aims to provide the participants with a toolbox of mediation and negotiation skills, tactics and its core methodology. It will highlight the principles underlying the Counsel's role and the practical ways in which those principles apply in actual mediations/negotiations and will promote a new awareness for how effective communication and negotiation improve the outcome in dispute scenarios.

### WHAT YOU'LL LEARN FROM THE SEMINAR:

- Learn the Concept of CDR
- Sharpen Your Mediation Skills
- Improve Your Negotiation
- Learn To Preserve Value and Relationships
- Insight into the Role of Lawyer



## RESOURCE PERSONS



is the co-founder and partner at PACT. He is a certified civil and commercial mediator listed with the Indian Institute of Corporate Affairs (IICA), and is currently serving as a continental advisor with the SCMA (London). He is also an accredited and empanelled mediator with the Indian Institute of Arbitration and Mediation (IIAM) and was a former advisor to the World Mediation Organization (Berlin). He has obtained the membership of the Young Mediators Initiative (YMI, Hague) and the South Asian Society of Criminology and Victimology (SASCV). He has also trained in restorative facilitation under the guidance of Easy Justice (Australia). An award winner at the CDRC (Vienna) and ICCMW (Paris), he has coached competing teams at international mediation competitions. Mr Rodrigues has coached over 2,500 law and business students over the last two years at national Mediation boot camps (workshops) held at 25 different universities in India. With a background in psychology and law, he has previously worked as a Mediation Associate with Centre for Advanced Mediation Practice (CAMP, Bangalore) and is engaged as a mediation consultant with a dispute management platform - Presolv360 (Mumbai).



***Mr. Nisshant  
Laroia***

He is an accredited mediator from the Indian Institute of Corporate Affairs (IICA), registered by Ministry of Corporate Affairs (MCA) Government of India and Indian Institute of Arbitration and Mediation (IIAM). He is a certified mediator by the Charles University in cross border dispute resolution and is also the recipient of the Charles IV Scholarship at the Prague Summer Mediation Academy (cross border disputes), Charles University. He has trained close to 1,000 participants in consensual dispute resolution through various Mediation boot camps, organized by The PACT. He was a part of the Local Organizing Committee at the Global Pound Conference (GPC) India 2018 and co-created the Global Academy for Advocacy in Dispute Resolution (GAADR) 2018. He is an active coach for student teams participating in ADR tournaments and takes capacity building sessions for law students across the country.



***Dr. Vijay  
Srivastava***

He is an Assistant Professor of Law at Law College Dehradun, Faculty of Uttaranchal University. He is the faculty-in-charge of Centre on Alternative Dispute Resolution. He has organized and conducted several international workshops, lectures in the area of ADR. At Law College Dehradun besides teaching a full four credit clinical course on ADR, he also mentors various team participating in various ADR tournaments.

## IMPORTANT DATES

COMMENCEMENT OF REGISTRATION	20 <sup>th</sup> October
LAST DATE FOR REGISTRATION	5 <sup>th</sup> November
LAST DATE FOR REMITTANCE OF FEES	5 <sup>th</sup> November
DATE OF SEMINAR	17 <sup>th</sup> - 18 <sup>th</sup> November

## FEE AND REGISTRATION

<p>The Fees for the Seminar is Rs. 1000/- for external participants and Rs. 500/- for Uttaranchal University students  <b>[Includes Lunch]</b></p> <p>The fees for seminar shall not include food &amp; accommodation. The participants are requested to make their own arrangements for the same</p>	<p>The fees can be submitted through NEFT.</p> <p><b>A/c Holder Name:</b> Uttaranchal University  <b>A/c No:</b> 125610033136</p> <p><b>A/c Type:</b> Savings</p> <p><b>Branch:</b> Premnagar, Dehradun.</p> <p><b>Bank:</b> Dena Bank</p> <p><b>IFSC:</b> BKDN07211256</p> <p>*Uttaranchal University students may also make offline payment to Training &amp; Recruitment Division of Law College Dehradun.</p>
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## REGISTRATION LINK:

<http://www.bit.do/lcdpact>

## DATES AND SCHEDULE

SESSION	TIME	THEME
<b>DAY ONE</b>		
<b>1.0</b>	9:30 A.M.	<b>Opening Ceremony</b>
<b>1.1</b>	10 A.M. - 11 A.M.	<b>“Deescalating Conflict” Changing Lawyers Approach towards dispute resolution</b>
<b>1.2</b>	11.20 A.M. -12 P.M.	<b>“Litigation v/s Mediation” Why do we choose litigation instinctively?</b>
<b>1.3</b>	12.20 P.M. - 1 P.M.	<b>“Bargaining v/s Negotiation” How to discover and differentiate position from interests</b>
<b>1.4</b>	1 P.M. - 2 P.M.	<b>LUNCH</b>
<b>1.5</b>	2 P.M. - 3 P.M.	<b>-“Why Mediation?” - Understanding the principles of Mediation</b>
<b>1.6</b>	3.15 P.M. - 4 P.M.	<b>“Mediator’s role in steering the Negotiation” Understand the process of Mediation.</b>
<b>1.7</b>	<b>4.15 P.M. - 5 P.M.</b>	<b>Practical Demo of Mediation session by Resource Persons.</b>
<b>DAY TWO</b>		
<b>2.1</b>	10 A.M. - 11 A.M.	<b>-Settlements in Mediation and Conciliation”. -Laws governing dispute resolution in India</b>
<b>2.2</b>	11.15 A.M. - 12 P.M.	<b>-“Breaking Down The Conflict” -Understanding Interests / Options /Alternatives</b>
<b>2.3</b>	12 P.M. - 1.30 P.M.	<b>ROLE PLAY - COMMUNITY DISPUTE</b>
<b>2.4</b>	2.30 P.M. - 3.30 P.M.	<b>-“Who should be a Mediator?” - Are we to judge or understand in our role as Mediators?</b>
<b>2.5</b>	4 P.M. - 5 P.M.	<b>-Scope of Mediation in India -Feedback and Q &amp; A</b>
<b>2.6</b>	<b>5 PM</b>	<b>Closing Ceremony</b>



## CONTACT DETAILS

Should you require any further assistance, please feel free to get in touch through the contact details provided below:

### FACULTY INCHARGE

*Dr. Vijay Srivastava*

**vjsrivastava0009@gmail.com**

### STUDENT COORDINATORS

*Ms. Bhawana Keshwani (Convener)*

Contact No- 9759608270

*Mr. Rahul Kumar (Co-Convener)*

Contact No- 7903435470

*Mr. Rajat Gaur (Co-Convener)*

Contact No- 8077112682

*Or*

*You can email us at: [lcdcadr@gmail.com](mailto:lcdcadr@gmail.com)*